

# The Odisha Gazette

EXTRAORDINARY  
PUBLISHED BY AUTHORITY



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No. 1115, CUTTACK, WEDNESDAY, MAY 15, 2024, BAISAKHA, 25, 1946

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## Notice

By virtue of an affidavit sworn before the **Notary Public BHUBANESWAR** on Dated **2nd April 2024**, I, **Mrs. Padmalaya Kar**, Address **HIG 176, PHASE 1 KANAN VIHAR, BHUBANESWAR, PO-CHANDRASEKHARPUR, KHORDHA** have changed my name from “**Padmalaya Satapathy**” to “**Padmalaya Kar**”. Henceforth, I shall be known as “**Padmalaya Kar**” for all purposes.

**Padmalaya Kar**